

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 30th APRIL, 2024, 10:30 A.M.

**IA (IBC)/65/GB/2024
In CP (IB)/27/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Tata Motors Finance Solutions Ltd. (FC) Vs Sumit Agarwal (PG)
UNDER SECTION	U/s 95 (1) of IBC, 2016.

For Petitioner (s) :
For Respondent (s) : Mr. Sumit Agarwal, in person ----- CP (IB)/27/GB/2022
For RP : Ms. Yachika Jain, Adv., for RP ----- IA (IBC)/65/GB/2024

ORDER

IA (IBC)/65/GB/2024

Ld. Proxy Counsel Ms. Yachika Jain appears on behalf of the Resolution Professional. Report filed by the RP is taken on record and as such, this IA is allowed and **disposed of**.

CP (IB)/27/GB/2022

Ld. Proxy Counsel Ms. Yachika Jain appears on behalf of the Resolution Professional. Respondent/ Personal Guarantor, Mr. Sumit Agarwal appears in person. Reply has not been filed by the Respondent/ Personal Guarantor. Respondent/ Personal Guarantor requests further extension of time by one week. Respondent shall file reply within two weeks by serving advance copy to the other side, failing which their rights to file reply shall stand forfeited.

List for further consideration on **27.05.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**